

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 930 of 2012

[Arising out of OIA-SRP/335-336/VDR-II/2012 dated 28/09/2012 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-II]

Modern Petrofils (poy Div)

.....Appellant

(A Unit Of Modern Syntex I Ltd.), N.H. No. 8, Vill-Bamangam, Tal-Karjan,
VADODARA, GUJARAT

VERSUS

C.C.E. & S.T.-Vadodara-ii

.....Respondent

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

WITH

Excise Appeal No. 931 of 2012

[Arising out of OIA-SRP/335-336/VDR-II/2012 dated 28/09/2012 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-II]

Modern Petrofils (poy Div)

.....Appellant

(A Unit Of Modern Syntex I Ltd.), N.H. No. 8, Vill-Bamangam, Tal-Karjan,
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VERSUS

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.....Respondent

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

APPEARANCE:

None appeared for the Appellant

Shri Ajay Kumar Samota, Superintendent (AR) the Respondent

CORAM:

**HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

FINAL ORDER NO. A/10925-10926/2023

DATE OF HEARING/DECISION:13.04.2023

RAMESH NAIR

When the matter was called out, none appeared on behalf of the appellant. From the records, it is observed that the appeal has been listed on various following dates:-

- 20.10.2022, 24.11.2022, 12.12.2022, 13.01.2023, 13.03.2023

However, on any of the above occasions, none appeared on behalf of the appellant. This bench had also directed to serve the notice through AR, department also tried to serve the notice but it was found that the appellant is not traceable. In this circumstances, we dismiss the appeal for non-prosecution in terms of Rule 20 of CESTAT Procedure Rules, 1982. The appellant has liberty to approach this tribunal for revival of the appeal if they are interested for disposal of appeal on merit by filing appropriate application.

(Dictated and pronounced in the open court)

(RAMESH NAIR)
MEMBER (JUDICIAL)

(C L MAHAR)
MEMBER (TECHNICAL)

Mehul